

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 11.01.2021 (MONDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

## **For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App (AT) No. 170 of 2020  <b>Part Heard</b>	MBev Spirits Pvt. Ltd. Vs. Mam Chand Goyal & Ors.	Gursat Singh Vachhar	Prashant Mehta-R1 & R2 Abhishek Chaudhary-R4, R6, R7 & R8

## **For Admission (After Notice)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 575 of 2019	Enforcement Directorate. Vs. Manoj K. Agarwal & Ors.  <b>With</b>	Nitesh Rana	Udita Singh-R1 Rajendra Beniwal- R2 Kumar Sumit-R3
<b>3.</b>	Comp. App. (AT) (Ins) No. 576 of 2019	Enforcement Directorate. Vs. Vishal Ghisulal Jain & Ors.	Nitesh Rana	Udita Singh-R1 Shambo Nandy-R2
<b>4.</b>	Comp. App. (AT) (Ins) No. 796 of 2019	Directorate of Revenue Intelligence. Vs. Shree Ganesh Jewellery House & Ors.	Ajit Sharma	Pratiksha Sharma- R1 & R2
<b>5.</b>	Comp. App (AT) (Ins) No. 951 of 2019 & I.A No 1719, 2557 of 2020	Edwell Infrastructure Hazira Ltd. Vs. Siddhi Vinayak Logistics Ltd.& Anr.	ShallyBhasin	Anoop Prakash Awasthi-R1
<b>6.</b>	Comp. App. (AT) (Ins) No. 1520 of 2019	Simran Kaur Vs. Haiko Logistics India Pvt Ltd.	Abhirup Das Gupta	
<b>7.</b>	Comp. App. (AT) (Ins) No. 116 of 2020	Nurani Subramanian Suryanarayanan Liquidator for M/S Care IT Solutions Pvt. Ltd. Vs. Employees State Insurance Corporation, Rep. by its Regional Director & Ors.	Arvind C.	Palas S.-R1 & R2
<b>8.</b>	Comp. App. (AT) (Ins) No. 348 of 2020	Jayanta Banerjee Vs. Shashi Agarwal, The Liquidator of INCAB Industries Ltd. & Anr.  <b>With</b>	Avishek Das	Kumar Anurag Singh

9.	Comp. App. (AT) (Ins) No. 720 of 2020	Bhagwati Singh Vs. INCAB Industries Ltd.	Sanjib Kumar Mohanty	Kumar Anurag Singh
10.	Comp. App. (AT) (Ins) No. 573 of 2020	Navneet Jain Vs. Manoj Sehgal, RP of SarbatCotfabPvt. Ltd. & Ors.	Harsh Garg	Kunal Godhwani-R1 Suresh DuttDobhal-COC
11.	Comp. App. (AT) (Ins) No. 602 of 2020	Vipul Dilip Shah & Anr. Vs. Parinee Developers Pvt. Ltd., Through IRP Subhash Chandra Modi	Chandra Prakash	Gopalakrishnan-R1
12.	Comp. App. (AT) (Ins) No. 864 of 2020	Bhaskar Biswas Suspended Director of Oxford Facilities Management Vs. Avaani Oxford Owners Association and Ors.	Soumya Dutta	Avishek Guha-R1 Sneh Maheswari-R2 & R3
13.	Comp. App. (AT) (Ins) No. 924 of 2020	National Polyplast (I) Pvt. Ltd. Vs. Manpasand Beverages Ltd.	Charu Sachdev	Swaroop George
14.	Comp. App. (AT) (Ins) No. 935 of 2020	Directorate of Economic Offences Vs. Binay Kumar Singhania & Ors.	Nandini Sen	Gaurav Mitra-R1
15.	Comp. App. (AT) (Ins) No. 936 of 2020	BDH Industries Ltd. Vs. Mars Remedies Pvt. Ltd.	Kairav Trivedi	M.S. Vishnu Sankar
16.	Comp. App. (AT) No. 109 of 2020	Kailashchandra Ramgopal Lohiya & Ors. Vs. Vijay Sobhalal Shah & Anr.	Rakesh Kumar	Arvind Kumar Gupta Purti Marwaha Gupta-R1
17.	Comp. App. (AT) No. 149 of 2020	Edalodiyil Mirshad & Ors. Vs. Ashraf Ali Pate & Anr.	Shameem Ahamed	Ekansh Gupta-R1

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By the order of Hon'ble Acting Chairperson

-sd/-  
Registrar